

**FORM A****PUBLIC ANNOUNCEMENT**

*(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
ACTION TOUR GUIDE LIMITED**

|                                                                                                        |                                                                                                                                                                                                                                                          |
|--------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>1. NAME OF CORPORATE PERSON</b>                                                                     | Action Tour Guide Limited                                                                                                                                                                                                                                |
| <b>2. DATE OF INCORPORATION OF CORPORATE PERSON</b>                                                    | 31/03/1995                                                                                                                                                                                                                                               |
| <b>3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED</b>                           | Registrar of Companies Mumbai                                                                                                                                                                                                                            |
| <b>4. CORPORATE IDENTITY NUMBER OF CORPORATE PERSON</b>                                                | CIN No. U63000MH1995PLC087080                                                                                                                                                                                                                            |
| <b>5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE OF CORPORATE PERSON</b>                    | Plot No.369, Marol Maroshi Road, Marol, Andheri(East), Mumbai, Maharashtra, India, 400059                                                                                                                                                                |
| <b>6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON</b>                                            | 25 <sup>th</sup> March, 2025                                                                                                                                                                                                                             |
| <b>7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR</b> | Name: Mrs. Varsha Shyamprasad Limaye – Email id: varsha.limaye@gmail.com<br>Address: 303, Parag Wahini CHS Ltd, 126, Dahanukar Colony, Lane No. 4, Kothrud, PUNE 411 038<br>Mobile : 9422317111<br>Registration No: IBBI/IPA-003/IP-N00058/2017-18/10498 |
| <b>8. LAST DATE FOR SUBMISSION OF CLAIMS</b>                                                           | Within 30 days from the date of this Public announcement                                                                                                                                                                                                 |

Notice is hereby given that the ACTION TOUR GUIDE LIMITED has commenced voluntary liquidation on 25<sup>th</sup> March, 2025.

The stakeholders of ACTION TOUR GUIDE LIMITED are hereby called upon to submit a proof of their claims, on or before 23<sup>rd</sup> April, 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator:- Mrs. Varsha Shyamprasad Limaye

Place:- Pune

Date:- 26/03/2025

